

No.DJA.I/550/93

High Court of Karnataka,  
Bengaluru,  
Dated: 11<sup>th</sup> November 2020.

**N O T I F I C A T I O N**

As per the Calendar for the year 2020, the Winter Vacation is notified from Monday, the 21st December 2020 to Friday, the 1<sup>st</sup> January 2021. However, due to pandemic COVID - 19, a large number of working days of the Courts have been lost. The Hon'ble Full Court in the meeting dated 19.10.2020 has resolved as under:

*'Due to pandemic COVID - 19, a large number of working days of the Courts have been lost. The Full Court, therefore, resolved that the Winter Vacation-2020 starting from December 21, 2020, shall be curtailed and now the Vacation shall be from Thursday, December 24, 2020 to Friday, January 1, 2021. This resolution shall be subject to consultation with the Bar Associations at Bengaluru, Dharwad and Kalaburagi as well as the Karnataka State Bar Council'.*

Thereafter, the Bar Associations at Bengaluru, Dharwad and Kalaburagi as well as the Karnataka State Bar Council have given their consent for reduction of vacation.

Hence, **the Winter Vacation for the Calendar Year 2020 for the District Judiciary in the State is curtailed and now it will commence from Thursday, the 24<sup>th</sup> December, 2020 to Friday, the 01<sup>st</sup> January 2021 (bdi) instead of Monday, the 21<sup>st</sup> December 2020 to Friday, the 01<sup>st</sup> January 2021.**

**BY ORDER OF HON'BLE THE  
CHIEF JUSTICE,**



**(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL**

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**Copy for information and necessary action to:-**

1. The Pri. City Civil & Sessions Judge, Bengaluru City, Bengaluru.
2. The Chief Judge, Court of Small Causes, Bengaluru.
3. All the Pri. District & Sessions Judges in the State.
4. The Pri. Judge, Family Court, Bengaluru and all the Judges of Family Courts in the State.
5. All the Presiding Officers of Industrial Tribunals and Labour Courts in the State.
6. The Central Project Co-ordinator, High Court of Karnataka, with a request to web host the above Notification under the High Court Website.
7. Notification file.
8. Office Copy.

With a request to circulate the same amongst all the Judicial Officers coming under their Unit.